

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.302
IA-4291/2022
In
IB-761(ND)/2021

IN THE MATTER OF:

M/s. Om Telecom Logistics Pvt Ltd

.....APPLICANT/PETITIONER

Vs.

MKY Constructions Pvt Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 28.09.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**


PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **20.10.2022.**


(Madhu Narula)
Court Officer (Court III)